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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

D.A. 713/92.

Dt.of Decision : 2-9-94.

Mr. A.S. Babu

.. Applicant.

Vs

1. The Chief of Air Staff  
(rep. by Union of India)  
Vayu Bhawan, New Delhi-110 011.
2. Air Officer Commanding-in-chief,  
Hq. Training Command,  
IAF, Bangalore-560 006.
3. The Commandant,  
Air Force Academy,  
Hyderabad - 500 043.

.. Respondents.

Counsel for the Applicant : Mr. C.Suryanarayana

Counsel for the Respondents : Mr. B.V.Raghava Reddy,  
Addl.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

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O.A.NO.713/92.

JUDGMENT

Dt: 2.9.94

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

This OA was filed praying for quashing the impugned letter No.AFA/8013/3/BC, dated 27.1.1992 of R-3 by holding that the respondents are bound to fix the seniority of Stenographers Grade-II on the basis of length of service and consequently the applicant is entitled to promotion as Steno Grade-I with effect from 6.3.1988, the date on which he completed five years of regular service as Steno Grade-II or atleast from 9.6.1989, the date from which the applicant's juniors were given retrospective promotion as Steno Grade-I and that the applicant is entitled for promotion as Senior PA with effect from 6.3.1990, the date on which he completed 7 years of regular service as Steno Grade-II or atleast with effect from 12.8.1991, the date from which his juniors were promoted as Senior PAs and for consequential benefits including back wages and seniority both as Steno Grade-I and as Senior PA (Group 'B' Gazetted).

2. Reply was filed for the respondents.

3. Shri N.V.Raghava Reddy, learned standing counsel for the respondents submitted that the applicant was promoted as Steno Grade-I with effect

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contd....

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.. 3 ..

from 1.4.1992. Shri N.R.Srinivasan representing  
Shri C.Suryanarayana, Advocate for the applicant  
herein submitted that the applicant is not  
pressing this OA.

4. Accordingly, this OA is dismissed.

No costs.]

(A.B.GORIHI)  
MEMBER (ADMN.)

V.NEELADRI RAO  
VICE CHAIRMAN

DATED: 2nd September, 1994.  
Open court dictation.

Prabhakar 6374  
Deputy Registrar (J) CC

To vsn

1. The Chief of Air Staff, Union of India,  
Vayu Bhavan, New Delhi-11.
2. Air Officer Commanding-in-Chief,  
HQ, Training Command, IAF, Bangalore-6.
3. The Commandant, Air Force Academy,  
Hyderabad-43.
4. One copy to Mr. C. Suryanarayana, Advocate, CAT. Hyd.
5. One copy to Mr. N.V. Raghava Reddy, Addl. OGSC. CAT. Hyd.
6. One copy to Library, CAT. Hyd.
7. One sparecopy.

pvm

Prabhakar  
6374

TYPED BY CHECKED  
COMPARED BY APPROVED

IN THE CENTRAL ADMINISTRATIVE  
HYDERABAD BENCH AT HYD

THE HON'BLE MR.JUSTICE V.NEELAKRISHNA  
VICE-CHAIRMAN

AND  
A.B.Gorathi  
THE HON'BLE MR.K.RANGARAJAN : MJD

DATED: 29 - 1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

O.A.No.

in

713/92.

(T.A.No.)

(W.P.NO)

Admitted and Interim directions  
Issued.

Allowed.

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

No Space Left

Decision  
Copy

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